

PROFORMA FOR DECLARATION OF ASSETS (AS ON 10-01-2013)

Name of officer (In full) :- DHEERENDRA PRATAP SINGH DANGI
 Date of Birth :- 13 OCTOBER 1983
 Present Post held :- IV CIVIL JUDGE CLASS - II
 DISTRICT AND SESSION COURT, JAGDALPUR, BASTAR (C.G.)

Name of District, Sub-Division, Taluka and Village in which property is situated	Name and Details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with date of acquisition and name with details from whom acquired
	Housing and other Building	Land		
1 - DIST - Tikamgarh Sub Div - Jataha Taluka - Jataha Village - Basethi			Guljosi Lal Dangji - Father	Inheritance
2 - Dist - Tikamgarh Sub Div - Tikamgarh Taluka - Tikamgarh City - Tikamgarh Colony - Shivpaga Kumwarpura Road	Plate area - 1800 Sq. Ft. (Build up area, APP. 1500 Sq. Ft.)	Agriculture land 0.700 hectre	Guljosi Lal Dangji - Father	Purchased By father from - Harprasad Yadav in - 1995

Movable Property (Valued Above - 25,000/- Rs.)

<u>Name of Article</u>	
1 - Hero Honda motor cycle glamour 2006 model	25000/- Rs.
2 - Hero Honda motor cycle passion Pro 2010 Model	35000/- Rs.
<u>Jewellery (Lump Sum)</u>	
<u>Jewellery (Worth Rs.)</u>	
1 - GOLD - 150 gram	450000/- Rs.
2 - SILVER - 500 gram	30000/- Rs.
<u>Shares/Debentures</u>	
<u>Name of Issuing Company</u>	
Nil	<u>No. of Shares</u> Nil
<u>Life Insurance Policy & others</u>	
Nil	Nil

Bank Deposites/Securities & Investments.

AMOUNTS

	Name of Bank	City	Amount
1) Fixed Deposites	Nil		Nil
2) Savings Bank A/CS	1 - SBI, Collectorate Branch 2 - SBI, T.T. Nagar, Main Branch 3 - Canara Bank, Airport Road, Branch 4 - SBI, Main Branch 5 - SBI, Collectorate Branch	Jagdalpur - Bhopal - Bhopal - Tikamgaon - Tikamgaon -	53000/- Rs. 2000/- Rs. 5500/- Rs. 23000/- Rs. 10000/- Rs.
3) PPF	Nil		Nil
4) GPF/CPF	Jagdalpur		18670/- Rs
5) NSS/NSC	Nil		Nil
6) Others	Nil		Nil

† In case where it is not possible to assess the value accurately, the approximate value in relation to present condition may be indicated.
 Note- The expected declaration of assets is subject to Provision of C.G. Civil Services (conduct) rules, 1965.

Signature & Date
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